

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1115
ANSWERED ON 05.02.2026**

LOSS SUFFERED BY SEBs

1115. SHRI RAJEEV RAI:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of transmission losses in the country, State-wise;**
- (b) the details of losses suffered by State Electricity Boards (SEBs) during the last three years; and**
- (c) the directions being issued by the Union Government to State Electricity Boards to ensure that they become self sustaining?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : The losses of the Inter-State Transmission System (ISTS) in the country vary in the range of around 2.99% to 5.10% with an annual average of 3.75%. The details of State Transmission Utilities (STUs) transmission losses are given in Annexure-I.

(b) & (c): As per the 14th Annual Integrated Rating and Ranking of Power Distribution Utilities Report, the Aggregated Technical and Commercial (AT&C) losses of the Distribution Utilities / Power Departments during the last three years are given in Annexure-II.

With the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector, Government of India, in July 2021, launched the Revamped Distribution Sector Scheme (RDSS). The scheme aims to reduce the AT&C losses to pan-India levels of 12-15% and under-recovery per each unit of electricity supplied to zero.

Under the scheme, financial assistance is provided to the eligible Distribution Utilities for upgradation of distribution infrastructure and system modernization, and communicable system metering along with smart pre-paid metering in the country. The release of funds under the scheme is contingent on performance of States/UTs on various parameters.

Further, Government of India has taken the following measures, in addition to RDSS, to improve the financial viability of distribution utilities.

- Implementation of Late Payment Surcharge (LPS) Rules has ensured that distribution companies pay their dues to generating companies on time.**

- **Rules have been introduced to ensure cost-reflective tariffs and the automatic pass-through of variations in power purchase and fuel costs on a monthly basis.**
- **Ensuring that tariff and true-up orders are issued on time for reducing revenue gaps.**
- **Rules have been framed for timely payment of the subsidies promised by the State Governments.**
- **Rules and operating procedures for energy accounting have improved transparency, and billing and collection efficiency.**
- **Loans to state owned Power Utilities have been linked to the performance of Distribution Utilities.**
- **Additional Borrowing space of 0.5% of Gross State Domestic Product (GSDP) has been allowed to State Governments conditional upon key power sector reforms.**

With collective effort of Central and State/UT governments and the reform measures taken under various schemes, the AT&C loss of distribution utilities has reduced from 21.91% in FY 2021 to 15.04% in FY 2025.

**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.
1115 ANSWERED IN THE LOK SABHA ON 05.02.2026**

Details of State/UTs transmission losses are as below:

Sl. No.	State/UTs	Transmission Loss in %
1	Andhra Pradesh	2.46
2	Gujarat	3.29
3	Haryana	1.99
4	Maharashtra	3.28
5	Telangana	2.11
6	Madhya Pradesh	2.69
7	Arunachal Pradesh	3.00
8	Assam	3.21
9	Bihar	2.56
10	Chhattisgarh	3.00
11	Delhi	0.95
12	Goa	4.50
13	Jharkhand	2.23
14	Karnataka	2.87
15	Kerala	3.10
16	Meghalaya	3.18
17	Odisha	3.00
18	Puducherry	1.50
19	Rajasthan	4.20
20	Uttar Pradesh	3.18
21	West Bengal	2.70
22	Himachal Pradesh	2.77
23	Punjab	2.21
24	Tamil Nadu	0.77
25	Uttarakhand	1.03
26	Manipur	7.15
27	Mizoram	3.08
28	Nagaland	8.00
29	Sikkim	14.50
30	Chandigarh	8.00
31	Jammu & Kashmir	3.00
32	Tripura	3.00
33	Daman & Diu - Dadra & Nagar Haveli	3.50

**ANNEXURE REFERRED IN REPLY TO PARTS (b) & (c) OF UNSTARRED
QUESTION NO. 1115 ANSWERED IN THE LOK SABHA ON 05.02.2026**

The details of Aggregated Technical and Commercial (AT&C) losses suffered by State/ State Electricity Boards (SEBs) during the last three years are as below:

Sl. No.	State/ SEBs	AT&C loss (in %)		
		FY 2022-23	FY 2023-24	FY 2024-25
A	State Sector	15.47	16.33	15.40
1	Andaman & Nicobar Islands	19.77	20.76	24.14
	Andaman & Nicobar PD	19.77	20.76	24.14
2	Andhra Pradesh	7.74	12.05	7.87
	APCPDCL	10.33	11.37	7.95
	APEPDCL	5.94	10.41	7.70
	APSPDCL	8.08	13.95	7.99
3	Arunachal Pradesh	51.70	42.86	46.20
	Arunachal PD	51.70	42.86	46.20
4	Assam	16.22	14.03	15.44
	APDCL	16.22	14.03	15.44
5	Bihar	23.45	20.32	15.51
	NBPDCL	21.42	17.06	14.49
	SBPDCL	25.05	22.89	16.35
6	Chhattisgarh	16.14	15.88	14.25
	CSPDCL	16.14	15.88	14.25
7	Delhi	10.67	12.82	8.36
	NDMC	10.67	12.82	8.36
8	Goa	17.09	9.09	10.39
	Goa PD	17.09	9.09	10.39
9	Gujarat	10.72	8.97	8.25
	DGVCL	1.62	1.87	4.26
	MGVCL	9.67	6.88	8.37
	PGVCL	18.41	15.11	12.73
	UGVCL	9.35	8.08	6.16
10	Haryana	12.01	11.30	11.76
	DHBVNL	13.17	12.73	12.20
	UHBVNL	10.32	9.15	11.12
11	Himachal Pradesh	10.57	10.88	19.44
	HPSEBL	10.57	10.88	19.44
12	Jharkhand	27.46	30.51	28.19
	JBVNL	27.46	30.51	28.19

13	Karnataka	14.19	11.89	11.92
	BESCOM	12.78	10.23	12.50
	CHESCOM	10.22	9.38	8.76
	GESCOM	19.25	9.56	13.48
	HESCOM	18.12	17.92	12.14
	MESCOM	9.20	12.48	10.02
14	Kerala	5.65	7.44	6.61
	KSEBL	5.64	7.44	6.61
	TCED	7.08	7.19	6.94
15	Ladakh	38.61	42.46	26.82
	Ladakh PD	38.61	42.46	26.82
16	Madhya Pradesh	20.45	22.89	22.76
	MPMKVVCL	22.89	29.09	29.60
	MPPaKVCL	12.60	12.33	12.78
	MPPoKVCL	27.09	28.20	26.66
17	Maharashtra	16.96	23.86	17.69
	BEST	4.18	6.68	5.07
	MSEDCL	17.37	24.39	18.09
18	Manipur	13.82	13.41	12.90
	MSPDCL	13.82	13.41	12.90
19	Meghalaya	17.75	17.51	17.52
	MePDCL	17.75	17.51	17.52
20	Mizoram	26.53	28.01	32.31
	Mizoram PD	26.53	28.01	32.31
21	Nagaland	47.28	47.11	48.86
	Nagaland PD	47.28	47.11	48.86
22	Puducherry	21.83	17.75	14.72
	Puducherry PD	21.83	17.75	14.72
23	Punjab	11.23	10.96	19.21
	PSPCL	11.23	10.96	19.21
24	Rajasthan	15.44	22.13	15.18
	AVVNL	10.00	15.43	9.22
	JdVVNL	20.99	28.84	21.42
	JVVNL	14.59	20.89	13.75
25	Sikkim	26.41	27.84	21.84
	Sikkim PD	26.41	27.84	21.84
26	Tamil Nadu	10.92	11.39	10.96
	TANGEDCO	10.92	11.39	10.96
27	Telangana	18.65	19.01	19.84
	TGNPDCL	22.19	20.00	23.22
	TGSPDCL	17.20	18.62	18.51
28	Tripura	24.91	69.01	29.61
	TSECL	24.91	69.01	29.61

29	Uttar Pradesh	22.18	16.39	19.54
	DVVNL	24.04	20.00	19.70
	KESCO	11.33	9.60	14.29
	MVVNL	23.46	15.53	17.70
	PVVNL	17.06	14.25	11.91
	PuVVNL	27.27	17.33	30.70
30	Uttarakhand	14.41	14.69	15.08
	UPCL	14.41	14.69	15.08
31	West Bengal	17.43	17.13	17.17
	WBSEDCL	17.43	17.13	17.17
B	Private Sector	11.87	11.00	10.05
1	Delhi	6.86	6.74	6.48
	BRPL	6.92	6.52	6.70
	BYPL	7.29	7.71	7.15
	TPDDL	6.48	6.35	5.70
2	Gujarat	3.93	3.92	3.63
	Torrent Power Ahmedabad	4.04	4.16	3.80
	Torrent Power Surat	3.69	3.41	3.24
3	Maharashtra	6.48	5.39	4.99
	AEML	6.48	5.39	4.99
4	Odisha	21.67	19.59	17.81
	TPNODL	17.25	14.61	12.51
	TPSODL	30.59	26.75	23.36
	TPWODL	20.26	17.90	17.64
	TPCODL	22.64	21.86	19.11
5	Uttar Pradesh	8.02	7.75	8.48
	NPCL	8.02	7.75	8.48
6	West Bengal	6.47	4.64	4.77
	IPCL	6.47	4.64	4.77
	Grand Total	15.22	15.97	15.04
